

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO.3 AT KALABURAGI BENCH
at 10:30AM
BEFORE
THE HON'BLE JUSTICE V SRISHANANDA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTERS PERTAINING TO PRINCIPAL BENCH BENGALURU			
ORDERS			
1	CRL.P 5965/2023 A/W OFFICE NOTE (STATEMENT OF OBJECTION FILED BY HCGP) (DATE)	(439,) <i>PET: GURAPPA RAJASHEKARA R V</i>	<i>RES: THE STATE OF KARNATAKA BY</i> HCGP
2	CRL.P 6743/2023 A/W OFFICE NOTE 1) MEMO A/W REPORT DTD: 20/3/24 FILED BY THE HCGP 2) COMPLIANCE REPORT OF THE LEARNED LIII ADDL. CITY CIVIL & SESSIONS SPL. JUDGE BANGALORE V/O DTD: 7/3/24 (DATE)	(439,) <i>PET: SYED HASWQ IBRAHIM @ ASTAQ IBRAHIM SYED NAVEED AHMED</i>	<i>RES: STATE OF KARNATAKA</i> HCGP
3	CRL.P 7403/2023 (AS PER R(J) CIRCULAR NO.24/2024 DTD 07/02/24) A/W OFFICE NOTE	(439,) <i>PET: MANSOOR PASHA @ MANSOOR GIDDA HARISH KUMAR M R</i>	<i>RES: STATE OF KARNATAKA BY</i> HCGP
4	CRL.P 8367/2023 A/W OFFICE NOTE (DATE)	(439,) <i>PET: SRI. MOHAMMED ASHOK KUMAR SHETTY K A/W HALEEMA AMEEN</i>	<i>RES: STATE BY</i> HCGP
5	CRL.P 11802/2023 A/W OFFICE NOTE 2) MEMO FOR PRODUCING THE CERTIFIED COPY OF ENTIRE ORDER SHEET FILED BY THE HCGP FOR	(439,) <i>PET: MOHAMMED SALEEM SHOBHA SALAMANTAPI</i>	<i>RES: THE STATE OF KARNATAKA BY</i> HCGP

COURT HALL NO:36

RESPONDENT
(DATE)

- 6 CRL.P 12841/2023 (439(1)(b),) *PET: H C PREM KUMAR @RES: THE STATE OF*
(AS PER R(J) CIRCULAR *PREM* *KARNATAKA*
NO. 17/2019 DATED **RAVINSON M**
12/6/2019) *SPP SD*
A/W OFFICE NOTE
- 7 CRL.P 12955/2023 (439,) *PET: SRI ANAND* *RES: STATE BY*
(AS PER R(J) CIRCULAR **BENIGN J L PRASAD**
NO.24/2024 DTD *CHANDAN H B (NOC)* *SPP SD*
07/02/24)
A/W OFFICE NOTE
- 8 CRL.P 13473/2023 (439,) *PET: SRI. RIYAZ @* *RES: THE STATE BY*
(AS PER R(J) CIRCULAR *RIYAZ @ RIYU*
NO.24/2024 DTD **SARAVANA S** *SPP SD*
07/02/24)
REG: OFFICE
OBJECTIONS A/W
COUNSEL SUBMISSION
A/W OFFICE NOTE
- 9 CRL.P 376/2024 (439,) *PET: PRASHANTH @* *RES: STATE OF*
(AS PER R(J) CIRCULAR *PRASHANTH KUMARA @* *KARNATAKA AND OTHERS*
NO.24/24 DTD 7/2/24) *VASANTH KUMAR B P* **HIREMATHAD MAHESHIAH**
A/W OFFICE NOTE **NAVEEN H M** **RUDRAYYA**
(DATE) *FOR R2*
HCGP FOR R1
- 10 CRL.P 378/2024 (439,) *PET: RAMAKRISHNA* *RES: THE STATE OF*
SHYAM SUNDAR *KARNATAKA*
(AS PER R(J) CIRCULAR
NO.17/2019 DTD *SPP SD*
12/06/19)
A/W OFFICE NOTE
- 11 CRL.P 835/2024 (439,) *PET: B LINKANDO* *RES: STATE*
(AS PER R(J) CIRCULAR *YAMBWA* *OFKARNATAKA*
NO.24/2024 DTD **M KRISHNE GOWDA**
07/02/24)
REG: OFFICE
OBJECTIONS ON OFFICE
NOTE
- 12 CRL.P 901/2024 (439,) *PET: MR. VENKATESH @* *RES: THE STATION*
VENKATESHA *HOUSE OFFICER*
(AS PER R(J) CIRCULAR **AVIN TIPPANNA**
NO.24/2024 DTD **HANAMAPPA** *SPP SD*
07/02/24)
A/W OFFICE NOTE
- 13 CRL.P 1649/2024 (439,) *PET: SHIVAPPA K* *RES: STATE OF*
A/W OFFICE NOTE **NISHIT KUMAR SHETTY** *KARNATAKA AND OTHERS*
(DATE) *C H HANUMANTHARAYA*

COURT HALL NO:36

(NOC OBTAINED)

SPP SD
KARTHIK V FOR R2

- 14** CRL.P 1698/2024 (439,) *PET: SRI MOGANNA PARTHA SARATHY M* *RES: STATE OF KARNATAKA*
(AS PER R(J) CIRCULAR NO.24/2024 DTD 07/02/24)
REG: OFFICE
OBJECTIONS A/W OFFICE
NOTE
SPP SD
- 15** CRL.P 1928/2024 (438,) *PET: SANTHOSHA LAKSHMIKANTH K* *RES: STATE OF KARNATAKA AND OTHERS*
(AS PER R(J) CIRCULAR NO.24/2024 DTD 07/02/24)
REG: OFFICE
OBJECTIONS A/W OFFICE
NOTE
SPP SD
- 16** CRL.P 2387/2024 (439,) *PET: SRI BABU G @ BUJJI PRASANNA KUMAR P* *RES: THE STATE OF KARNATAKA AND OTHERS*
(AS PER R(J) CIRCULAR NO.24/2024 DTD 07/02/24)
REG: OFFICE
OBJECTIONS A/W OFFICE
NOTE
SPP SD

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